Annexure-8

Name of the Corporate Debtor: Arshiya Limited; Date of commencement of CIRP: 23rd April, 2024; List of creditors as on: 09th July 2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

		Details of claim received		Details of claim admitted							Amount of any		ĺ	,
Sl. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	Axis Trustee Services Limited	05-Jun-24	28,356.00	28,356.00	Professional Fees	No	-	No	-	-	-		-	
2	Beekalene Fabrics Private Limited	06-May-24	173,265,868.00	1.00	Licence Fees	No	-	No	-	173,265,867.00	-	-	-	Disputed and under adjudication - considered as contingent claim.
3	Bigshare Services Limited	06-May-24	114,154.00	100,440.00	Professional Fees	No	-	No	-	-	-	13,714.00	-	
4	Damani Shipping Private Limited	11-May-24	372,389.00	-	Custom clearence	No	-	No	-	-	-	372,389.00	-	
5	Isha Laxmi Narayan (Design Team)	07-May-24	39,277,108.00	1.00	Contractor	No	-	No	-	39,277,107.00	•	-	-	Disputed and under adjudication - considered as contingent claim.
6	National Securities Depository Limited	16-May-24	189,958.94	189,958.94	ACF Fees, Interest & other charges	No	-	No	-	-	-	-	-	
7	National Stock Exchange Of India Limited	07-May-24	1,280,000.00	1,280,000.00	Service Provider	No	-	No	-	-	-	-	-	
8	VCRK & Co.	09-May-24	108,000.00	108,000.00	Professional Fees	No	-	No	-	-	-	-	-	
9	Vivek Chopra	07-May-24	20,218,129.84	1.00	Service Charges against leasing of property	No	-	No	-	20,218,128.84	-	-	-	Disputed and under adjudication - considered as contingent claim.
10	IDBI Capital Markets & Securities Limited	25-Jun-24	6,603,211.50	6,603,211.50	Consultency charges	No	-	No	-	-	-		-	
11	Arshiya Northern FTWZ Limited	26-Jun-24	29,016,037.00	27,273,023.00	Rent of Machine Handling Equipment	No	1	Yes	-	-	,	1,743,014.00	-	Not admitted amount includes TDS of INR 3,64,397.67/- which has been provisioned in the books of the Corporate Debtor.
12	NCR Rail Infrastructure Limited	28-Jun-24	4,122,500.00	3,983,673.00	Rent of Machine Handling Equipment	No	-	Yes	-	-	-	138,827.00	-	Not admitted amount includes TDS of INR 74,800/- which has been provisioned in the books of the Corporate Debtor.
13	TMR and Associate	10-Jul-24	1,527,394.00	664,550.00	Professional Fees	No	-	No	-	-	-	862,844.00	-	
14	Sterling and Wilson Private Limited	08-Jul-24	5,683,183.00	5,683,183.00	Material Supply	No	-	No	-	-	-	-	-	
15	Whitespan Business Solution Pvt.Ltd	20-Jul-24	200,000.00	180,000.00	Professional Fees	No	-	No	-	-	-	20,000.00	-	Not admitted amount relates to TDS which has been provisioned in the books of the Corporate Debtor.
16	Linkstar Infosys Private Limited	08-Jul-24	303,755.00	303,755.00	Service Provider	No	-	No	-	-	-	-	-	
17	Hindustan Enterprise	29-Jul-24	643,564.00	79,167.00	Material Supply	No	-	No	-	-	1	564,397.00	-	
18	Ambe Service	05-Aug-24	164,704.00	83,439.00	Service Provider	No	-	No	-	-	1	81,265.00	-	
19	Bombay Stock Exchange	30-Jul-24	5,084,570.00	1,516,612.00	Fines levied due to non- compliances	No	-	No	-	-	-	3,567,958.00	-	
20	Bluestar Security & Facility Services	16-Aug-24	20,304,470.00	5,570,358.00	Service Provider	No	-	No	-	-	-	14,734,112.00	-	
21	A.S. Overseas, through its Proprietor Saroj Garg	05-Sep-24	3,004,657.54	1,000,000.00	Material Supply	No	-	No	-	-	-	2,004,657.54	-	
22	HJA & Associates LLP	16-Sep-24	296,071.24	-	Professional Fees	No	-	No	-	-	-	296,071.24	-	

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Sl. No	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim		Amount of claim not admitted	Amount of claim under verification	Remarks, if any
23	Premium Office Solutions	02-Oct-24	75,879.00	75,879.00	Material Supply	No	1	No	-	-	-	-	-	
24	Sunglow Infotech	08-Oct-24	224,690.00	186,590.00	Material Supply	No	1	No	-	-	-	38,100.00	-	

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25	Price Waterhouse & Co LLP	24-Jul-24	204,000.00	204,000.00	Professional Fees	No	-	No	-	-	-		-	
26	Ved Traders	11-Oct-24	99,609.00	43,244.00	Material Supply	No	-	No	-	-	-	56,365.00	-	
27	Huawei Telecommunications (India) Company Private Limited	12-Jan-25	6,205,290.00	6,139,700.00	Advance Security Deposit	No	-	No	-	-	-	65,590.00	-	
28	Ultra Tech	18-Feb-25	104,800.00	80,960.00	Environmental Monitoring	No	-	No	-	-	-	23,840.00	-	Not admitted amount includes TDS of INR 7,140/- which has been provisioned in the books of the Corporate Debtor.
	Total 318,722,349			61,378,102.44			-		-	232,761,102.84	-	24,583,143.78	-	

Note:

1) Status of claims is subject to further revision on the basis of verification of any additional documents/information as and when received.